

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 541 of 2022	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan-R1 Aditya Trehan-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1065 of 2022 & I.A. No. 3083 & 3119 of 2022 (With Defects)	State Bank of India Vs. Hardrock Attachment Pvt. Ltd.	Ms Prerana	Soumya Dutta
3.	Comp. App. (AT) (Ins) No. 1102 of 2022	Swiss Promotion Pvt. Ltd. Vs. Manufacture ET Fabriquen DE Montres ET Chronometres Ulysse Nardin LE Locle S.A.	Rashmi Chopra	
4.	Comp. App. (AT) (Ins) No. 1106 of 2022 & I.A. No. 3279 & 3280 of 2022 (With Defects)	The Gujarat Industrial Development Corporation & Anr. Vs. Merchem Ltd. & Anr.	Shiv Mangal Sharma	

02:00 PM

For Hearing

5.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd. & Anr.	Mahesh Agarwal	Ashish Prasad Dhrupad Vaghani Prachi Johri-R1 Naveli Reshamwalla Ajiz MK Manmeet Singh
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**By order of Hon'ble Chairperson
-sd/-
Registrar**